

**GOVERNMENT OF INDIA
URBAN DEVELOPMENT
LOK SABHA**

UNSTARRED QUESTION NO:4594
ANSWERED ON:25.04.2000
DISPOSAL OF GARBAGE
RASHID ALVI

Will the Minister of URBAN DEVELOPMENT be pleased to state:

- (a) whether the Government propose to streamline the disposal of garbage in the unauthorised and authorised colonies of Delhi;
- (b) if so, the details thereof;
- (c) whether the Government have banned installation of private deep tubewells in the city indicating the number of such tubewells exist and out of them have failed and rebored;
- (d) if so, the details in this regard;
- (e) whether the Government propose to ensure that telephone connections are not provided in unauthorised dwelling/houses throughout the city including the houses which have not been completed and not given a completion certificate due to encroachments; and
- (f) if so, the details thereof?

Answer

MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT (SHRI BANDARU DATTATREYA)

(a)&(b): Yes, Sir. The garbage from the Dustin/dalao of NDMC and MCD is collected, transported and disposed of at designated sanitary landfill sites, at Ghazipur, Okhla and Bhalswa. MCD has one Compost Plant each at Bhalswa (capacity 500 MT) and Okhla (capacity 150 MT). NDMC has a Compost Plant functioning at Okhla (capacity 90 MT). MCD and NDMC have planned to construct some more compost/processing plants in view of increasing demand and to upgrade the capacity of the existing plants.

(c)&(d): The Central Ground Water Authority has notified Najafgarh and Mehrauli blocks for purposes of prohibiting the drilling and construction of tubewells without its approval. It does not maintain data with regard to existence of tubewells/tubewells failed and rebored.

(e)&(f): The MTNL/Department of Telecom Services have informed that, as per the existing policy, the subscriber only needs to furnish a certificate to the effect that he/she is staying at the given address and that the telephone connection is for his/her bonafide use.